Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I.A. Nos. 144 & 145 of 2011 in
D.F.R. No. 192 of 2011

Dated :15th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Devbhoomi Dharamshala Prabhandak Sabha … Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission& Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. R.N. Bhardwaj

ORDER

Post before the 1st Bench comprising of Chairperson and Hon'ble Rakesh Nath on 18.07.2011 at 2.30 p.m.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS